

(d) NBCC being a contracting agency it undertakes construction projects awarded to it by various Govt. departments/organisations. It has to compete with other constructors both the Public and Private Sector for award of works to it. Govt. has not entrusted any housing construction works for the welfare of poor people to the corporation.

[*Translation*]

Development of Thar Desert

875. SHRIMATIKRISHNENDRAKAUR (DEEPA): Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to formulate any scheme on the lines of technique developed in Israel for water conservation to prevent spreading of Thar desert; west of Arvali ranges in Rajasthan and for conservation and use of rain water;

(b) if so, the areas likely to be benefitted by the above scheme; and

(c) the details of expenditure likely to be incurred thereon and the time by which this scheme is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) to (c). There is no such proposal at present.

[*English*]

Booth Capturing

876. SHRI CHANDRESH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether a number of incidents of booth capturing murders, looting and arson

and also voting took place in the Assembly elections held in November, 1993;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). The information is being collected and will be laid on the Table of the House.

Handpumps and Wells

877. SHRI DATTA MEGHE:
SHRI VILASRAO NAGNATH-
RAO GUNDEWAR:
SHRI VISHWESHWAR
BHAGAT:
SHRI KHELAN RAM
JANGDE:

Will the PRIME MINISTER be pleased to state:

(a) the total amount allocated for the installation of handpumps and digging of wells in the rural and drought prone areas of Maharashtra and Madhya Pradesh during 1992-93 and 1993-94 till date; and

(b) the number of handpumps installed and the wells dug in the State during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) Scheme-wise allocation of funds is not made by the Union Government. The allocation of funds for Maharashtra and Madhya Pradesh under Accelerated Rural Supply Programme (ARWSP) during 1992-93 and 1993-94 is as under:-